Insolvency and Bankruptcy Board of India

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Press Release

IBBI in association with SIDBI organized a Conference on "MSME Resilience: Navigating the IBC Landscape" at New Delhi

- 1. The Insolvency and Bankruptcy Board of India (IBBI) in association with Small Industries Development Bank of India (SIDBI) organized a Conference on "MSME Resilience: Navigating the IBC Landscape" on 18th September 2024 at India Habitat Centre, New Delhi. The conference aimed to create awareness about the Insolvency and Bankruptcy framework in India and among MSME entrepreneurs and facilitate their effective participation in the processes under the Code in various capacities like suppliers, resolution applicants etc. Special focus was made on navigating financial distress through processes like Pre-Packaged Insolvency Resolution Process (PPIRP) under the Code.
- 2. Shri Sudhaker Shukla, Whole Time Member, IBBI, graced the conference as the Chief Guest. In his address, Shri Shukla underscored the critical role of Micro, Small, and Medium Enterprises (MSMEs) in India's economic landscape. He emphasized that MSMEs are not just significant contributors to the GDP but also vital for employment generation and fostering innovation across various sectors. Shri Shukla elaborated on the specific provisions of IBC that have been tailored to support and protect the interests of MSMEs. Shri K. V. Gopikrishna, General Manager, SIDBI, also spoke on the occasion.
- 3. In the technical sessions Shri Rajesh Tiwari, General Manager, IBBI, provided a comprehensive overview of the IBC and its interface with MSMEs. Shri Mukesh Kumar Jain, Insolvency Professional, offered in-depth insights into the Pre-Packaged Insolvency Resolution Process (PPIRP) framework and its relevance to MSMEs. The conference concluded with an interactive Q&A session, where participants actively engaged with the field experts, addressing their specific queries and concerns.
